

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**Appeal. No. 424/252/ND/2018**

**SECTION OF THE COMPANIES ACT, 2013: 252**

**In the matter of:**

**M/s LA Saison Hotels Chandigarh Pvt. Ltd.**

**.....Appellant**

**VS.**

**Registrar of Companies**

**.....Respondent**

**Order delivered on 15.5.2018**

**Coram: Shiv Ram Bairwa, Registrar**

For Appellant (s) : Shri Sharad Kharra, Advocate

For Respondent(s) : Shri Shobhit Srivastava, Deputy ROC

For Income Tax Department : Shri Piyush Goyal, Advocate for Mr. Zoheb Hossian,  
Advocate Sr. Standing Counsel for Revenue

**ORDER**

Copy of appeal has been served to the ROC and Income Tax Department, however, reply has been received from either.

The Registrar of Companies and Income Tax Department are directed to file reply to the appeal before next date of hearing.

List the matter on 31.5.2018.

**Sd/-**  
**(Shiv Ram Bairwa)**  
**Registrar**